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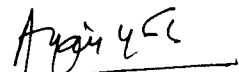
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% 24.08.2011

Present: Mr. Sanjeev Sabharwal, Adv. for the appellant.

+ITA 487/2009

Dismissed, as tax effect in this appeal is less than ₹10.00 lakh.


A.K. SIKRI, J.
M.L. MEHTA, J.**AUGUST 24, 2011**

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